

SLP(C)... 11371 OF 2004
ITEM No.MM(10)

Court No. 2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 11371/2004

(From the judgement and order dated 19/12/2003 in WP 7025/03
of The HIGH COURT OF BOMBAY)

M/S. RACHNA ENGINEERING CORPN. & ORS.

Petitioner (s)

VERSUS

BANK OF INDIA

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP)

Date : 30/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Ms. Susmita Banerjee, Adv.
Ms. Minakshi Sharma, Adv.
Ms. Malvika Coomar, Adv.
Mr. Anupam Lal Das, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the allotted date.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER